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Title: Election 2 members from Lok Sabha Rajghat Samadhi Committee.

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Madam, I beg to move:

"That in pursuance of clause (d) of sub-section (1) of Section 4 of the Rajghat Samadhi Act, 1951, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Rajghat Samadhi Committee for the term commencing from the date of notification by the Government, subject to the other provisions of the said Act."

MADAM SPEAKER: The question is:

"That in pursuance of clause (d) of sub-section (1) of Section 4 of the Rajghat Samadhi Act, 1951, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Rajghat Samadhi Committee for the term commencing from the date of notification by the Government, subject to the other provisions of the said Act."

*The motion was adopted.*

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